

**Complaints Against Indane Gas
Distributing Agencies**

2631. SHRI D.M. PUTTE GOWDA : Will the Minister of ENERGY be pleased to state :

(a) whether many consumers have often complained against Indane Gas Distributing Agencies about harassing the bonafide consumers for not supplying them gas cylinders while their employees sell gas cylinders to unauthorised persons at a high premium ;

(b) if so, action taken on such complaints ; and

(c) the number of Indane Gas Distributing Agencies cancelled during 1983 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b) Yes, Sir. Such complaints are investigated and wherever found genuine, distributors are suitably warned and the services of the delivery-men involved are dispensed with. In the event of continued default even distributorship is terminated.

(c) Nine.

Power Shut Down in Karnataka

2632. SHRI T.R. SHAMANNA : Will the Minister of ENERGY be pleased to state :

(a) whether it has come to the notice of Government that of late there is power crisis in Karnataka in addition to 65 per cent the power shut-down has become common ; and

(b) if so, whether Government will do something to give relief to the industries and domestic consumers who are put to great hardship ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) The present average availability in Karnataka is about 1.0 MU per day against the requirement of 7.42 MU per day. The power shortage in the State is, therefore, of the order of 3.4 per cent. In order to bridge the gap between demand and availability in the State, energy cut of 65 per cent have been

applied on HT industries having connected load of 251 KVA and above.

(b) To meet the power shortage in Karnataka the State is being given substantial assistance from Maharashtra and Andhra Pradesh, whenever their system conditions permit such transfer of power. Monthwise assistance provided to Karnataka by Andhra Pradesh and Maharashtra from July, 1983 to February, 1984 is given in the Statement. However, as a result of reduction in the power availability in Andhra Pradesh itself in January, 1984 the assistance from Andhra Pradesh to Karnataka had to be reduced. Maharashtra is continuing to assist Karnataka to the extent possible. The power supply position in Karnataka is expected to improve with the onset of monsoon in 1984.

STATEMENT

Month	From Andhra Pradesh	From Maharashtra (Fig. in MU)
July, 1983	4.82	15.94
Aug., 1983	24.16	2.97
Sept., 1983	35.31	33.44
Oct., 1983	46.88	53.79
Nov., 1983	47.36	49.68
Dec., 1983	23.96	42.95
Jan., 1984	3.34	41.96
Feb., 1984	5.75	38.40

Accounting Lapses Detected at B.C.C.L.

2633. SHRI RAJESH KUMAR SINGH : SHRI RASHEED MASOOD :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that accounting lapses of serious nature have been detected at the Bharat Coking Coal Ltd. (B.C.C.L.) ; and

(b) if so, the details thereof stating the action taken by Government in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) and (b) The audited Annual Report for the year 1982-83 of Bharat Coking Coal Limited has pointed out certain deficiencies in the accounts of the company such as inadequate details of accounts, non-availability of records, defects in the account-